

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 313 OF 2020

West Coast Paper Mills Ltd & anr. Petitioner

V e r s u s

State of Goa & anr. Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondents.

Coram :- DAMA SESHADRI NAIDU & M. S. JAWALKAR, JJ.

Date : 5th November, 2020

P.C.

The respondent seeks time to file reply. Post the matter on 26.11.2020 along with LD-VC-CW No.279 of 2020.

M. S. JAWALKAR

DAMA SESHADRI NAIDU, J.

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